GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2604 ANSWERED ON:04.12.2009 DEVELOPMENT OF CITIES UNDER JNNURM Chavan Shri Harischandra Deoram

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of projects proposals received from State Governments for allocation of funds under different schemes/components of JNNURM for the development of cities/urban areas during the current year;

(b) the details of projects proposals approved and funds allocated/released thereunder during the said period, State/city-wise and scheme/project-wise;

(c) whether any monitoring mechanism has been put in place to ensure proper implementation of projects under JNNURM; and

(d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): 134 Detailed Project Reports (DPRs) have been received during the current year for funding under Urban Infrastructure & Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). No DPRs have been received for funding during the current year under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JNNURM. 7 DPRs have been received under Basic Services for Urban Poor (BSUP) and 25 DPRs have been received under Integrated Housing & Slum Development Programme (IHSDP) of JNNURM during the current year.

(b): Details of Projects approved under UIG, BSUP & IHSDP of JNNURM during the current year are annexed at annexure-I, II & III respectively. No projects have been approved under UIDSSMT of JNNURM during the current year.

(c) & (d): For UIG & UIDSSMT of JNNURM, the monitoring is done through Quarterly Progress Reports (QPRs) submitted by States/Cities. The Third party monitoring is being done by appointment of Independent Review and Monitoring Agencies (IRMAs) under UIG and they can be utilized by States for monitoring projects under UIDSSMT also. Assistance is provided under UIG for setting up of Project Monitoring Unit (PMU) at State level and Project Implementation Unit (PIU) at city level to strengthen the capacity of States and Urban Local Bodies (ULBs) in monitoring implementation of projects and reforms. Under UIDSSMT, the PMUs appointed under UIG will also look after the work of UIDSSMT projects. At city level, there is provision for one PIU for every 15 ULBs in a State.

For the projects sanctioned under BSUP and IHSDP of JNNURM, there is 3 tier mechanism at the Center level, State level and ULB level. At the Center level, a single monitoring agency, Building Material & Plan Technical Centre (BMPTC) has been empanelled. For State level & ULB level monitoring, State/ULBs are being provided financial assistance for establishment of PMUs and PlUs at the State & ULB level respectively. Additionally, Third Party Monitoring and Inspection Agencies (TPMIAs) are also being appointed for Independent Review and Monitoring of JNNURM projects.